

THE HIGH COURT OF MEGHALAYA
AT SHILLONG
NOTIFICATION

Dated, Shillong the, 23rd February, 2026

No.HCM.II/13/2016-Estt/99 : On the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India, the Hon'ble the Chief Justice is pleased to place the following Drivers of this Registry in Senior Grade in terms of the State Government O.M.GAA 214/84/73 dated 22.05.2000 in the pay level and with effect from the date indicated against their names:

Sl. No	Name of the Driver	Date from which is placed in Senior Grade	Pay Level applicable w.e.f the date of placement in Senior Grade	Pay fixed as on the date of placement in Senior Grade	Date of next increment
1	Shri Kitdor Kharumnuid	17.02.2025	Pay Level-4 (starting Basic Pay of Rs 22,200/- with annual increment of 3%)	Rs 27,400/-	01.01.2026
2	Shri Terishward Marak	17.02.2025	Pay Level-4 (starting Basic Pay of Rs 22,200/- with annual increment of 3%)	Rs 27,400/-	01.01.2026
3	Shri Raja Chettri	22.02.2025	Pay Level-4 (starting Basic Pay of Rs 22,200/- with annual increment of 3%)	Rs 27,400/-	01.01.2026

By Order,


REGISTRARGENERAL

Memo. No.HCM.II/13/2016-Estt/99-A Dated, Shillong 23rd February, 2025
Copy to:-

1. The Registrar-cum-PPS to the Hon'ble Chief Justice, High Court of Meghalaya, for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong, for his Lordship's information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for his Lordship's information.
5. The Commissioner & Secretary to the Government of Meghalaya Law (A) Department, Shillong, for kind information.
6. All Registrars/Joint-Registrars/Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
7. The Accountant General (A&E), Meghalaya, Shillong for kind information and necessary action.
8. The Deputy Registrar (Accounts), High Court of Meghalaya for kind information and necessary action.
9. The Treasury Officer, Shillong South Treasury, Shillong for kind information.
10. The Manager IT, High Court of Meghalaya, Shillong for uploading the same in the official website.
11. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong for kind information and necessary action.
12. The Concerned staff, High Court of Meghalaya, Shillong for kind information.
13. Personal File of the Staff concerned.
14. Office file.

444
23/2/25


REGISTRAR GENERAL